

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6699-JK (LD) of 2026

DATED:- 03 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/6/2026

Dated:- 03- 06 - 2026

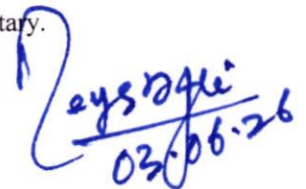
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer





Annexure to the Government Order No:-6699 -JK(LD) of 2026 dated 03.06.2026.

Sr. No.	Case No.	Titled	OIC
1.	O.A./921/2025	YASH PAUL GUPTA	Sh. Rinku Pandita, Technical Officer
2.	OA No. 804/2025	MOHINDER KUMADEV	Shri Rajesh Gupta, Chief Engineer, PW(R&B) Department Jammu Zone.
3.	OA No. 1253/2025	MOHIT BARU AND OTHERS	Mr. Shuiab Mohammad Naikoo, Deputy Secretary to Government, Public Works (R&B) Department
4.	OA No. 731/2025	Ravinder Kumar	Mr. Rohit Gupta, Executive Engineer, Public Works (R&B) Division Kathua
5.	OA No. 834/2025	Firdos Ahmed and others	Mr. Vinod Gupta, Superintending Engineer, Public Works (R&B) Circle Doda
6.	OA No. 1744/2025	HARI DASS AND ANOTHER	Shri Ranjit Singh, Executive Engineer, PW(R&B) Division Ramban.
7.	OA No. 1174/2025	RAMA KANT SHARMA	Mr. Shuiab Mohammad Naikoo, Deputy Secretary to Government, Public Works (R&B) Department.
8.	OA No. 993/2025	Abdul Majeed Wani	Shri Ranjit Singh, Executive Engineer, PW(R&B) Division Ramban.
9.	OA No. 1091/2025	Surinder Kumar Sharma	Er. Karanjeet Singh, Executive Engineer, PW(R&B) Division Gandhi Nagar Jammu.
10	WP(C) No. 1800/2024 titled Kanwal Singh V/S Union Territory of Jammu & Kashmir & Others		Sh. Er. Ved Singh, Executive Engineer, PMGSY Division, Thathri
11	OA No. 171/2026 titled Saja Begum V/s UT of J&K & Ors		Sh. Sushil Kumar, Chief Engineer, R&B North Kashmir,

